

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

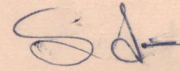
Item No. 117
IA No. 76/JPR/2022
CP No. (IB)- 06/10/JPR/2022
Under Section 10 of IBC, 2016

In the matter of:

Ppagro India Pvt. Ltd.

...Applicant

Due to paucity of time, the matter could not be taken up. Post the matter to
13.04.2022.



(Prabhu Dayal Sewda)
Court Officer

March 10, 2022
NK